

POST OFFER ADVERTISEMENT

Mahabir Metallex Limited ("MML" or "Target Company")

Registered Office: A-3, NDSE, Part – I, New Delhi – 110049

Tel No.: 011-41070148, and Fax: 011-41070148

Open Offer for acquisition of 2,711,644 Equity Shares from shareholders of the Target Company by M/s. SVP Builders (India) Limited ("Acquirer")

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, on behalf of **M/s. SVP Builders (India) Limited ("Acquirer")** in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on December 28, 2015 in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions) and Mahanayak (Marathi) (Mumbai).

1.	Name of the Target Company	M/s. Mahabir Metallex Limited		
2.	Name of the Acquirer	M/s. SVP Builders (India) Limited		
3.	Name of the Manager to the Offer	M/s. Corporate Professionals Capital Private Limited		
4.	Name of the Registrar to the Offer	M/s. Bigshare Services Private Limited		
5.	Offer Details			
	a. Date of Opening of the Offer	February 04, 2016, Thursday		
	b. Date of Closure of the Offer	February 17, 2016, Wednesday		
6.	Date of Payment of Consideration	February 26, 2016, Friday		
7.	Details of Acquisition			
Sl. No.	Particulars	Proposed in the Offer Document		Actuals
7.1	Offer Price	Rs. 12.00/- per equity share		Rs. 12.00/- per equity share
7.2	Aggregate number of shares tendered	2,711,644 Equity Shares		40,000 Equity Shares
7.3	Aggregate number of shares accepted	2,711,644 Equity Shares		40,000 Equity Shares
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 32,539,728/-		Rs. 480,000/-
7.5	Shareholding of the relatives of promoters of Acquirer before Agreements/Public Announcement (No. & %)	490,000 Equity Shares (4.70%)		490,000 Equity Shares (4.70%)
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	2,800,000 Equity Shares (26.85%)		2,800,000 Equity Shares (26.85%)
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	2,711,644 Equity Shares (26.00%)		40,000 Equity Shares (0.38%)
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil		Nil
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	6,001,644 Equity Shares (57.55%)		3,330,000 Equity Shares (31.93%)
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre offer 6,332,000 60.71	Post offer 3,620,356 34.71	Pre offer 6,332,000 60.71 Post offer 6,292,000 60.33

Note:

Besides the above SPA shares, there are 722,400 equity shares representing 6.93% of the paid-up share capital of Target Company which are held by the existing promoters.

The Acquirer accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com, website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e. A-3, NDSE, Part – I, New Delhi – 110049;

**Issued by
Manager to the Offer**



Corporate Professionals

WHERE EXCELLENCE IS LAW

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

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SEBI Regn. No: INM000011435

On behalf of Acquirer

SVP Builders (India) Limited

Place: New Delhi

Date: February 29, 2016

12cm x 24cm